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**14.12 hrs.**

Title: Motion regarding adoption of the second Report of the Committee to Inquire into misconduct of Members of Lok Sabha on "Various facets of Misconduct and basic attributes of standards of conduct/behaviour expected of members" laid on the Table of the House on 30.04.2008. (Motion adopted)

SHRI V. KISHORE CHANDRA S. DEO (PARVATIPURAM): Sir, I beg to move the following:-

"That this House do agree with the Second Report of the Committee to inquire into Misconduct of Members of Lok Sabha on 'Various facets of Misconduct and basic attributes of standards of conduct/behaviour expected of members' laid on the Table of the House on 30 April, 2008."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Second Report of the Committee to inquire into Misconduct of Members of Lok Sabha on 'Various facets of Misconduct and basic attributes of standards of conduct/behaviour expected of members' laid on the Table of the House on 30 April, 2008. "

*The motion was adopted.*

...(Interruptions)

MR. DEPUTY-SPEAKER: The House is adjourned only for 15 minutes. The Leaders are requested to come to the Chamber of the hon. Speaker.

**14.13 hrs**

*The Lok Sabha then adjourned till Twenty-Eight Minutes past Fourteen of the Clock.*

**14.28 hrs**

*The Lok Sabha re-assembled at Twenty-Eight Minutes  
past Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)